

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

C.P. (IB)-424/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.08.2018**

NAME OF THE PARTIES: Fedex Express Transportation and Supply Chain
(India) Pvt. Ltd.

v/s.

Splendid Udyog Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

12. C.P. (IB)-424/(MB/2018)

Both sides present. The counsel for the respondent seeks three days time to file reply. Time granted. List this matter on 07.08.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

/PS/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)